

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (CAA) No.585/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th January 2018, 10.30 A.M.

Name of the Company	Alert Consultants & Credit Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. D.N. SHARMA, Adv. }
2. NEHA SOMANI, Pcs } Applicants Somani
3. BIDISHA ACHARI, PCS }
4. TIAINLA }
 Dy Director }
 o/o RD (CER) }
 Ministry of }
 Corporate Affairs }
10.1.18
10.1.18

ORDER

Ld. Counsel for the petitioner and the Ms. Tiainala, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (I)